

**ORDER**

As communicated by the Committee constituted to address the issues relating to reopening of the Courts at Lucknow in pursuance to the order dated 30.05.2020 and looking into the recent spike in the number of Corona Virus cases & containment zones at Lucknow, from 06<sup>th</sup> July 2020 onwards, hearing of cases shall be conducted only through Video Conferencing.

Sd/-

**CHIEF JUSTICE**  
**04.07.2020**